

2nd December, 1985 together with an explanatory memorandum making certain amendment to Notification Nos. 31/76-CE dated the 28th February, 1976 and 111/78-CE dated the 9th May, 1978.

[Placed in Library. See No. LT-1565/85].

**Annual Report and Review on the working of the National Aluminium Company Limited for the year 1984-85**

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :

- (1) Review by the Government on the working of the National Aluminium Company Limited, Bhubaneswar, for the year 1984-85.
- (2) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1566/85].

**COMMITTEE ON ABSENCE OF MEMBERS**

**Second Report**

[English]

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Second Report (Hindi and English versions) of the Committee on Absence of Members from the sittings of the House.

**PUBLIC ACCOUNTS COMMITTEE  
Sixteenth Report**

[English]

SHRI RANJIT SINGH GAEKWAD (Baroda) : I beg to present the Sixteenth Report (Hindi and English versions) of Public Accounts Committee on Action Taken on 205th Report (Seventh Lok Sabha) regarding construction of staff quarters at Pankha Road, New Delhi and Construction of staff quarters at Salt Lake, Calcutta.

12.04 hrs.

**CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE**

[English]

**Situation arising out of the large scale accumulation of paddy in various States**

SHRI MOOL CHAND DAGA (Pali) : Mr. Speaker, Sir, I call the attention of the Minister of Food and Civil Supplies to the following matter of urgent public importance and request that he may make a statement thereon :

“Situation arising out of the large scale accumulation of paddy in various States due to inadequate procurement arrangements made by the Food Corporation of India resulting in distress sale thereof by farmers and steps taken by the Government in regard thereto”.

12.05 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : The Government of India have declared the report prices of paddy for the 1985-86 marketing season. The prices of the three varieties of common, fine and superfine paddy are, respectively, Rs. 142, Rs. 146 and Rs. 150 per quintal.

2. The prices fixed by the Government are for grains conforming to